

evolved, no agencies will be awarded. We would like from the Government a clear assurance on that.

SHRI SATYA PRAKASH MALA-VIYA: Mr. Gandhi, you are only repeating the question of Mrs. Sushma Swaraj. I have already replied to it.

श्री राजमोहन गांधी : इनका उत्तर है कि हम एश्योरेंस नहीं देंगे ।

श्री समापति : ठीक है, कुछ स्पेशल केसेज हो सकते हैं जिनमें तुरंत देने की जरूरत हो ।

श्रीमती सुष्मा स्वराज : फिर तो यह रिज्यू फ्रेक होगा ।

*102. [Postponed to the 11th March, 1991]

*103. [The questioner (Shri Suresh Kalmadi) was absent. For answer vide col. 39-40 infra]

*104. [The questioners (Shri Mohd. Kaleelur Rehman and Chowdhry Hari Singh) were absent. For answer, vide col. 40-41 infra]

MR. CHAIRMAN: Question No. 105.

Installation of Thermal Power Projects in Andhra Pradesh

*105. **DR. NARRADDY THULASI REDDY:** Will the Minister of ENERGY be pleased to state:

(a) what are the details of proposals submitted by the Government of Andhra Pradesh to the Central Government regarding installation of Thermal Power Projects in the State and which are still pending; and

(b) at what stage is each proposal?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI):

(a) and (b) A statement is laid on the Table of the House.

Statement

Installation of Thermal Power Projects in Andhra Pradesh

(a) and (b) The proposal have been received from the Andhra Pradesh State Authorities in the Central Electricity Authority for installation of Thermal Power Projects in the State Sector. Their present status is given below:—

Sl. No.	Name of the Project and Capacity	Estd. Cost Rs. Crs.	Date of receipt in CEA	Present Status
1	2	3	4	5
1	Vilaywada St. III (2X210 MW)	585.76	8/89	Sanctioned on 19-2-1991.
2	Vishakhapatnam (2X500 MW)	1560.28	8/89	Techno-economically appraised by the CEA in Oct., 1990 Clearance of associated Transmission System., Availability of Water., Fly Ash Utilisation Management Plan yet to be tied up by the AP State Electricity Board.

1	2	3	4	5
3	Kothagudam State V (2x210 MW)	658.00	7/89	Coal linkage, environmental clearance, water availability, associated transmission system are yet to be tied up. Provisions of Section 29 of the Electricity (Supply) Act, 1948 complied with. Clearance of the Civil Aviation authorities has been received.
4	Ramagundam Extension (2x210 MW)	697.58	9/89	All linkages to be tied up. Provisions of Section 29 of Electricity (Supply) Act, 1948 are yet to be complied with by the APSEB.
5	Rayalseema Extension St.II (420 MW)	672.70	9/90	All Linkages yet to be tied up. Provisions of Electricity (Supply) Act, 1948 are yet to be complied with by the APSEB.
6	Gas-based Stn. near Jegurupadu in East Godavari Distt. (400 MW)	518.42	10/90	Provisions of Section 29 of Elec. (Supply) Act, 1948 complied with. Fuel linkage tied up. Water availability, associated transmission system, clearance from environmental angle and civil aviation authorities yet to be tied up.
7	Ind Gas-based Power Plant at Vijeswaram (3x100 MW)	335.50	9/88	Clearance of the Civil Aviation authorities received. All other linkages yet to be tied up. Provisions of Section 29 of Electricity (Supply) Act, 1948 yet to be complied with by APSEB.
8	Gas-based TPS at Kakinada (300 MW)	416.29	12/89	Fuel linkage, associated transmission system, clearance from environmental angle, civil aviation authorities yet to be tied up. Provisions of Section 29 of (ES) Act, 1948 complied with by the APSEB and the water availability has since been confirmed.
9	Gas-based TPS near Amlapuram Distt, East Godavari (3x25+3x100 MW)	568.34	9/90	All linkages to be tied up. Provisions of Sec. 29 of E(S) Act, 1948 yet to be tied up by the APSEB.
10	LSHS/FO based TPS at Renigunta (100 MW) Distt. Chittoor	133.00	3/90	In view of the difficult situation regarding fuel oil availability, the scheme has been returned to the APSEB on 14-1-1991. The Board has been requested to revive the scheme after the feasibility of the fuel oil linkage is established.

The schemes mentioned at Sl. No. 2 to Sl. No. 9 could be accorded techno-economic clearance of the Central Electricity Authority after all the inputs have been tied up and necessary clearances have been obtained by the State Authorities.

DR. NARREDDY THULASI REDDY: Sir, in Andhra Pradesh, the Vijayawada Thermal Power Station is facing an acute shortage of coal. This station requires 14,000 tonnes of coal daily. The coal linkage for this station is from Singareni Collieries and from Talcher coal-fields. For the last several days, this station is not getting coal from Talcher coal-fields. So far, one unit of 210 Mega Watts has been closed and other units are also functioning below their capacity levels. Already Andhra Pradesh is facing a severe electricity crisis. Because of this, it has further worsened. So I would like to know what action the Government is going to take regarding the supply of coal from Talcher coal-fields to Vijayawada Thermal Power Station and when.

MR. CHAIRMAN: Your question is about the installation of thermal power projects. (Interruptions). The question is about new thermal power projects.

SHRI PARVATHANENI UPENDRA: Coal-based.

MR. CHAIRMAN: Thermal power projects can be coal-based; they can be gas-based also in your State.

SHRI PARVATHANENI UPENDRA: I will put that question. (Interruptions).

श्री कल्याण सिंह कालवी: माननीय सहायक जी, माननीय सदस्य का प्रश्न तो सूझा है लेकिन यदि वह चाहते हैं तो मैं उसका भी उत्तर दे देता हूँ। जहाँ तक सिंगरीली से कोयला उत्पादन का सवाल था, कुछ कारणों से वहाँ पर उत्पादन कम

हो रहा है और वहाँ जितना उत्पादन होना चाहिए था, उसका केवल 15 प्रतिशत ही उत्पादन हम कर पा रहे हैं जिसकी वजह से विजयवाड़ा में कोयले की सप्लाई में कुछ व्यवधान पैदा हुए हैं। इसे दूर करने के लिए हमने दूसरी व्यवस्था कर दी है। और उसके लिए हम तालचर से और दूसरी कोइलरी से सप्लाई कर देंगे। आने वाले समय में विजयवाड़ा से कोल की दृष्टि से विद्युत उत्पादन में किसी तरह की कोई कमी नहीं रहने देंगे।

MR. CHAIRMAN: The question is about the new thermal power projects which are pending with the Central Government. You should ask why they are pending with the Central Govt., what the reason is and why the Central Government is not clearing them. That is your question.

DR. NARREDDY THULASI REDDY: Sir, this is a very serious problem at present.

MR. CHAIRMAN: Then you should have put a question on the supply of coal to the existing thermal power projects.

DR. NARREDDY THULASI REDDY: Recently, this has happened, Sir.

MR. CHAIRMAN: You can't take it anywhere. It is a very simple thing. If I were in your position, the question would have been about non-supply of coal to the thermal power projects in Andhra Pradesh. Simple. Instead, while your question was about non-permission of new thermal power projects, you are now asking about supply of coal to the existing thermal power projects.

DR. NARREDDY THULASI REDDY: I agree with you, Sir. But this is a very serious problem. That is why I have asked this question. Because it is also regarding Andhra Pradesh as also the thermal power project itself, I have asked it.

MR. CHAIRMAN: But here, you should realise my problem also.

SHRI PARVATHANENI UPENDRA: When the existing plants are being closed, where is the question of new plants?

DR. NARREDDY THULASI REDDY: Sir,...

MR. CHAIRMAN: You yourself are giving an answer why they are not permitting you...

DR. NARREDDY THULASI REDDY: O.K. Second supplementary, Sir.

MR. CHAIRMAN: But let it be about the thermal power projects pending with the Government of India. That is the scope of your question and that should be the scope of your supplementary.

SHRI MOTURU HANUMANTHA RAO: Sir, the hon. Minister has stated....

MR. CHAIRMAN: No, no, I have not permitted you.

DR. NARREDDY THULASI REDDY: My second supplementary is...

MR. CHAIRMAN: It should arise out of your question.

DR. NARREDDY THULASI REDDY: The Site Selection Committee, constituted by the Government of India, for selection of sites for large thermal power projects, has visited Krishnapatnam in Nellore district of Andhra Pradesh in January, 1990, and in principle, confirmed the suitability of the site. But so far a decision has not been taken. Because a decision has not been taken, the Government of Andhra Pradesh is not in a position to prepare the project report. So I would like to know what the problems are in taking a decision regarding a site for this project.

MR. CHAIRMAN: This is about the power project is Nellore district.

श्री कल्याण सिंह कालबी : माननीय सदस्य को बताना चाहता हूं कि केन्द्रीय विद्युत प्राधिकरण द्वारा तकनीकी आर्थिक दृष्टि से अक्टूबर, 1990 में मूल्यांकन किया गया। सम्बद्ध पारेषण प्रणाली की स्वीकृति जल की उपलब्धता उड़नराख समुपयोजन प्रबंध योजना को अभी आन्ध्र प्रदेश राज्य बिजली बोर्ड द्वारा सुनिश्चित किया जाना है।

SHRI PRAGADA KOTAIAH: Sir, I am putting a supplementary arising out of the reply given by the Minister himself. What are the arrangements made to supply coal to the thermal power projects which are not functioning...

MR. CHAIRMAN: This is about Nellore.

SHRI PRAGADA KOTAIAH: Sir, you know that the Minister has stated earlier that arrangements are being made to supply coal to the areas where the projects are not functioning.

MR. CHAIRMAN: I want to tell you it does not arise out of the original question. I am not permitting it. You can only ask about the new thermal power projects and why they are pending. You can ask about Nellore.

SHRI PRAGADA KOTAIAH: The hon. Minister has himself replied...

MR. CHAIRMAN: Unfortunately, I am not permitting you to question about supply of coal to the existing projects because this is about the new projects. I have to go by rules. Mr. Upendra. I hope you will remain within the scope...

SHRI PARVATHANENI UPENDRA: I will cover both of them, Sir.

MR. CHAIRMAN: Why don't you ask about your own thermal power projects based on gas? I can prompt

you as to what you should ask. It is necessary and very useful for your State.

SHRI PARVATHANENI UPENDRA : In Andhra Pradesh, there is acute power shortage, Sir, and a large number of new proposals for power projects, thermal and gas-based, are pending with the Union Government. For example, for the coast-based thermal power station in Visakhapatnam the sanction has to be given by the Government and in fact, Andhra Pradesh Government has requested that this project may be posed for external assistance also and the hon. Minister has to react to that suggestion. In regard to Kothagudem Stage-V and Ramagundam Stage-II they are only extensions of the existing power stations—the land is there and the infrastructural facilities are there. Even in the case of the extensions of the existing power projects also, a lot of time is being taken by the Government and it should expedite the sanctions and the coal linkages arranged in these cases also. Part (c) relates to the gas-based power stations at Kakinada, Vijeswaram near Amlapuram and the second stage of Rajahmundry. These are the four projects pending with the Union Government and the hon. Minister should assure us in the case of the three projects I mentioned that expeditious action would be taken and sanctions would be communicated.

श्री कल्याण सिंह कालवी : माननीय सभापति महोदय, जहाँ तक माननीय सदस्य का प्रश्न है, हमारे यहाँ 10 परियोजनायें आई हैं जिनके बारे में आंध्र प्रदेश स्टेट इलेक्ट्रिसिटी बोर्ड व केन्द्र से स्वीकृति चाहिए है। उसमें से विजयवाड़ा का जो चरण तीन है उसकी स्वीकृति आलरेडी दी जा चुकी है। उसके बाद विशाखापत्तनम् है, जैसा मैं पहले बता चुका हूँ, कोठागुडम है, रामगुंडम है, रायलसीमा है और पूर्वी गोदावरी है। ये चार हैं। एक की स्वीकृति दी जा चुकी है, चार की स्वीकृति देनी है और यह विभिन्न स्तरों के ऊपर है। कहीं इनकारमेंटल के कारण और कहीं

दूसरे टेक्नीकल साइड के कारण पेंडिंग है। इसकी जानकारी भी मैंने सदन के पटल पर रख दी है। मैं यह निवेदन करना चाहता हूँ कि माननीय सदस्य ने चार गैस योजनाओं की जानकारी चाही है। गैस पर आधारित तीन योजनाओं पर विचार किया जा रहा है और एक तेल पर आधारित योजना के बारे में जानना चाहिए है, लेकिन उस योजना को अस्वीकृत करके वापस भेज दिया गया है। इस प्रकार से इन 10 योजनाओं के संबंध में यह स्थिति है।

SHRI PARVATHANENI UPENDRA : Sir, he has only repeated whatever he has mentioned in the statement. That is not what I asked. My first part of the question was whether the Visakhapatnam Thermal Power Station would be posed for external assistance. Part (b) was about the Kothagudem and Ramagundam extensions for which infrastructural facilities are already there. Why should you delay the sanctions and will you sanction them immediately? And part (c) was about the four gas-based power stations. How long would you take for sanction?

श्री कल्याण सिंह कालवी : जहाँ तक बल्लू सहयता का सवाल है, पहले आंध्र प्रदेश स्टेट इलेक्ट्रिसिटी बोर्ड इनको अपने हाथ में लेना चाहता था। उसके अनुसार उनकी प्रार्थना आएगी तो उस पर विचार कर लिया जाएगा।

MR. CHAIRMAN : Shri S. B. Chavan.

SHRI S. B. CHAVAN : Sir, I would like to ask two questions, specially in respect of gas-based projects. Knowing fully well that it is a wasteful use of gas, that gas is, in fact, required for altogether different purpose, but gas is being flared to the extent of 1700 crores, if I mistake not, will the Government give immediate sanction for all gas-based projects, as it is being flared almost daily? So, in order to avoid flaring of gas to the extent that it is being done, is Government

thinking in terms of giving priority in sanctioning these gas-based projects? That is one and the order is about Ramagundam and Kothagudem. These are, in fact, Super Thermal Power Stations. If they are going to be expanded, is it also going to be on the basis of Super Thermal Power Station, so that the adjoining areas also get the benefits of the Super Thermal Power Stations?

श्री कल्याण सिंह कालबी : जहाँ तक गैस पर आधारित पावर स्टेशन स्थापित करने का सवाल है, साउदर्न रीजन के लिए एक गैस ग्रिड योजना विचाराधीन है और उसके लिए स्टेडी ग्रुप कायम किया जा चुका है और उसको टास्क फोर्स दिया जा चुका है। इस पर चर्चा हो रही है। उसकी महीने के अन्दर बैठक भी हुई है।

श्री एस० बी० चव्हाण : चर्चा किस बात के लिए हो रही है ?

श्री कल्याण सिंह कालबी : गैस बेस्ड ग्रिड बनाने की जो बात है उसके ऊपर विचार हो रहा है। सदर्न रीजन के लिये एक गैस ग्रिड बनाकर और सदर्न रीजन में जितने भी गैस आधारित पावर जनरेशन प्रोजेक्ट आ रहे हैं, उन सारों को गैस देने के बारे में विचार किया जा रहा है।

श्री पी० शिव शंकर : यह स्टेडी ग्रुप 1984 में बना था।

श्री कल्याण सिंह कालबी : यह सितंबर 1989 में... (अवधान)...

SHRI A. G. KULKARNI : You should not have allowed this question.

श्री सभापति : आप लोग आपस में तय कर लें पहले से।

श्री अरविन्द गणेश कुलकर्णी : सवाल का जवाब ठीक नहीं आ रहा है।

श्री सभापति : कह तो दिया कि स्टेडी ग्रुप बैठा है।... (अवधान)...

SHRI DINESH GOSWAMI : Following Mr. Chavan's question in view of the fact that a large quantity of gas is being flared in different parts of the country which is also causing social tensions, may I know from the honourable Minister whether the Government is prepared to place before the House a detailed note about the gases that are being flared and the perspective plan of the Government as to how the Government proposes to utilise this gas?

श्री कल्याण सिंह कालबी : महोदय, यह सवाल पेट्रोलियम मिनिस्ट्री से संबंधित है।

*106. [The questioner (Shri Talari Manohar) was absent. For answer, vide col. 41 infra]

*107. [The questioner (Shri S. Manohar) was absent. For answer vide col. 41-42 infra]

Steps to meet the shortage of petrol and diesel

*108. **SHRI J. P. JAVALI :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are contemplating increase in the prices of petrol and diesel to overcome their shortage; and

(b) what steps are being taken by Government to increase their domestic production?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA) : (a) No, Sir.

(b) A statement is laid on the Table of the House.

Statement

(b) The installed capacity of Indian Refineries has been increased by 6.3 million tonnes per annum during the 7th Plan raising the total refining